

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1802**

TO BE ANSWERED ON THE 06TH MARCH, 2018/ PHALGUNA 15, 1939 (SAKA)

DRM WORKERS

1802. SHRI BISHNU PADA RAY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether every Department in the Union Territory of Andaman and Nicobar Administration has implemented the Order No. 289 dated 22nd September, 2017 for grant of 1/30th Pay + DA to the Daily Rated Mazdoors (DRM) working in the various Departments w.e.f. 01.09.2017;

(b) if so, the details thereof along with the number of employees covered under the said order, Department-wise; and

(c) the number of employees not covered under the order along with the reasons therefor Department-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): No Madam.

(b): Does not arise in view of (a) above.

(c): Department has not finalized seniority list and therefore number of employees not covered Department-wise could not be ascertained.
